IN THE XXXX CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR.

Miscellaneous Petition No. 4 /1994.

IN

Original Application No.698/92.

N.E. Khandelwal. Applicant.

Versus.

Union of India and others.

... Respondents.

S.No. Particulars.

No.of pages.

1. Miscellaneous Petition. for condonation of delay infiling the reply.

66 to 70

2. Affidavit.

71 to 72

Jaipur.

Dated: 4.1.94.

Standing Counsel.

Note: gundertake to Supply theoby of the prop(m.P)

and informalianto counselfor the applicant.

of Receipt by Post Land
Presented by Shri ... Harendra Jain

I fixe to report on 5-1-59